

RAJYA SABHA

*SYNOPSIS OF DEBATE

(Proceedings other than Questions and Answers)

Monday, December 02, 2024/ Agrahayana 11, 1946 (Saka)

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, I extend heartfelt birthday greetings to hon. Members of Parliament, Shri Jagat Prakash Nadda and Shri Tejveer Singh.

Shri Jagat Prakash Nadda, polite, ever cheerful, presently Leader of the House, is Minister of Health and Family Welfare and Chemicals and Fertilizers, as also National President of the Bharatiya Janata Party. Nadda ji has served three terms as MLA and held key positions in Cabinet, including Health, Parliamentary Affairs and Environment in Himachal Pradesh. Shri Nadda ji, currently in his third term in Rajya Sabha, also served as Union Health Minister from 2014 to 2019. His journey in public life took a firm shape during the Sampurn Kranti Movement led by Lok Nayak Jayaprakash Narayan in 1975. Embarking on his journey through student activism, he rose to become National Secretary of ABVP in 1989 and its President in 1991. Beyond public life, Shri Nadda ji excelled in sports, representing Bihar in swimming championships during his school days. Dr. Mallika Nadda, his spouse, a distinguished Professor, is deeply committed to advancing the welfare of specially-abled children, championing their rights and opportunities for a better future. She is the President of Special Olympics Bharat and, in May, 2024 she was appointed as the Chairperson of Asia-Pacific Advisory Council of Special Olympics. I was recently privileged to inaugurate Asia-Pacific Bocce and Bowling Competition in Delhi, an event that was meticulously organized under her dynamic leadership, where 81 specially-abled athletes from 12 countries participated. The event was spectacular and the attendance was absolutely amazing. Naddaji's mother-in-law, Shrimati Jayashree Banerjee, is a former Lok Sabha MP and a former Cabinet Minister in Madhya Pradesh, reflecting a legacy of public service he inherits. The couple is blessed with two sons, Harish, a lawyer, and Girish, an MBA graduate. On my own and on behalf of all Members of the House, I wish him a long, happy, healthy life in service of the nation.

Shri Tejveer Singh is serving his first term as a Member of the Rajya Sabha since April 2024, representing the State of Uttar Pradesh. A prominent farmers' leader and a three-term Lok Sabha Member of Parliament from 1996 to 2004, Shri Tejveer had also served as Chairman of Uttar Pradesh Cooperative Bank, Lucknow. Tejveerji has always strived to work at the grassroots, working for the welfare of the farming community. In fact, he is only the second Rajya Sabha MP from the district of Mathura. He is married to Shrimati Gyan Kumari and the couple is blessed with three sons, Amit Chaudhary, Dr. Raghendra Chaudhary, Dr. Kunal Chaudhary and daughter Shrimati Meenakshi Chaudhary. On behalf of this House, I wish him a long, healthy and happy life and extend greetings to his family members.

*This Synopsis is not an authoritative record of the proceedings of the Rajya Sabha.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon'ble Members may recall that the issue has been adverted by me on several occasions and at great length as regards operational areas of Rule 267. This was done first on 8th December, 2022 and then elaborately later on 19th December, 2022. The reiteration has taken place on a number of occasions. Having bestowed attention on these notices, I find they do not call for admittance at my end, and, therefore, are not acceded to. Hon'ble Members, you all are undoubtedly cognizant of Murphy's law, which indicates that "Anything that can go wrong will go wrong". It appears that there exists a deliberate algorithm to actualize Murphy's Law in this august House consequently impeding the proper functioning of Parliament. We find ourselves achieving precisely the antithesis of what our Constitution ordains in reverence to the framers of our Constitution and the innumerable patriots who made supreme sacrifice. I implore this House to permit me to proceed with the Business listed on today's agenda. Hon'ble Members, what we are doing is a spectacle to people's absolute distaste. I appeal to you in the name of framers of the Constitution, people of this country, to allow the Parliament to function. Don't make it dysfunctional.

P. C. MODY,
Secretary-General.

rssynop@sansad.nic.in